

SPECIAL BENCH
COURT - I

P-106

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/257(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	WAYS DEVELOPMENT & CONSULTANCY PRIVATE LIMITED REPRESENTED BY ABHAY RAJ DIRECTOR
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Ms.Sapna Choubey, Adv.]For the Corporate Applicant
Mr.Rahul Parasrampuria,Adv.]

O R D E R

1. Ld.Counsel for the Corporate Applicant present.
2. Ld. Counsel for the Corporate Applicant seeks to file supplementary affidavit within a period of one week.
3. Let the same be done.
4. It is made clear that no further adjournment would be granted on the next date of hearing.
5. List this matter on **27/08/2024**.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)